

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3323
ANSWERED ON:24.03.2005
SECURITY ARRANGEMENTS FOR VIPS IN TRAINS
Gohain Shri Rajen

Will the Minister of RAILWAYS be pleased to state:

- (a) the effective arrangements made for the security of VIP passengers in the important trains, particularly in Rajdhani and Shatabdi Express trains;
- (b) whether the Government proposes to tighten security arrangements in trains and enhance the current security arrangement keeping in view the occurrence of criminal and terrorist incidents in the country; and
- (c) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a) to (c): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.3323 BY SHRI RAJEN GOHAIN TO BE ANSWERED IN LOK SABHA ON 24.3.2005 REGARDING SECURITY ARRANGEMENTS FOR VIP IN TRAINS.

(a) The maintenance of Law and order and protection of VIPs is the constitutional responsibility of the State/Union Territories Governments, `policing` being a State subject. However, in order to supplement the efforts of the State Government in controlling crime, the Railway Protection Force Act, 1957 and the Railways Act, 1989 have been amended and the Railway Protection Force is being deployed on trains and Railway premises to assist the State Governments. Now all the important trains are being escorted by the Railway Protection Force & Government Railway Police. Railway Protection Force provides an average of 1217 train escort parties and the Government Railway Police provides an average of 2102 train escort parties to provide the passengers including VIPs safe and secure journey. Out of this, 12 escort parties are provided on Rajdhani Expresses and 17 escort parties are provided on the Shatabdi Expresses per day by Railway Protection Force and the Government Railway Police. All Rajdhani and Shatabdi Expresses are not provided escorts. Escort parties are deployed as per the crime trends and trains affected.

(b) & (c) The crime trends are periodically reviewed and analysed in the co-ordination meetings held between the Government Railway Police and Railway Protection Force officials as well as higher level co-ordination meetings between the Railways and the State Governments. Arrangements are modified and deployment adjusted in co-ordination between the State Governments and the Railways. Close co-ordination is maintained with the intelligence agencies and the State Governments so that co-ordinated measures are adopted depending on the threat perceptions and intelligence inputs. Actionable intelligence is shared by the intelligence agencies with the Railways. However, in order to effectively assist the state Governments in controlling crime, the vacancies in the Railway Protection Force are being filled up and additional road vehicles and communication equipments have been provided.